

**IN THE INCOME TAX APPELLATE TRIBUNAL,
KOLKATA-PATNA 'e-COURT', KOLKATA
[Hybrid Court Hearing]**

**Before Shri Rajesh Kumar Accountant Member
&
Shri Pradip Kumar Choubey, Judicial Member**

**I.T.A. No. 663/PAT/2024
Assessment Year: 2025-2026**

***Sarvoday Electronics And Welfare Trust,....Appellant
C/o. Saket Bihari, Booty,
ITI, Sainik Colony,
N.R. Pitamber, Palace, Booty More,
Ranchi-834001, Jharkhand
[PAN:AAMTS6970K]***

-Vs.-

***Commissioner of Income Tax (Exemptions),
Patna,.....Respondent
Aayakar Bhawan,
5A, Main Road, Besides Ranchi Club,
Ranchi-834001, Jharkhand***

Appearances by:

N o n e, appeared on behalf of the assessee

*Shri Rinku Singh, CIT (D.R.), appeared on behalf of the
Revenue*

Date of concluding the hearing: March 27, 2025

Date of pronouncing the order: March 28, 2025

O R D E R

Per Rajesh Kumar, Accountant Member:-

The appeal is directed at the instance of assessee against the order of Id. Commissioner of Income Tax (Exemptions), Patna dated 24th September, 2024 passed for Assessment Year 2025-26.

2. Shri Saket Bihari, Secretary of the assessee-Trust has moved an application dated 20.03.2025 seeking the permission of the Bench to withdraw this appeal on technical ground. Since the Id. D.R. has no objection in this regard, the permission as sought by Ms. Sumitra Sinha, Secretary of the assessee-Trust is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

3. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on 28/03/2025.

Sd/- (Pradip Kumar Choubey) Judicial Member	Sd/- (Rajesh Kumar) Accountant Member
Kolkata, the 28th day of March, 2025	

*Copies to :(1) Sarvoday Electronics And Welfare Trust,
C/o. Saket Bihari, Booty,
ITI, Sainik Colony,
N.R. Pitamber, Palace, Booty More,
Ranchi-834001, Jharkhand*

*(2) Commissioner of Income Tax (Exemptions),
Patna,
Aayakar Bhawan,
5A, Main Road, Besides Ranchi Club,
Ranchi-834001, Jharkhand*

*(3) CIT ;
(4) The Departmental Representative;
(5) Guard File*

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.